

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.701 /2019 in CP(IB) No.462/7/HDB/2018
NAME OF THE COMPANY	ICOMM Tele Ltd
NAME OF THE PETITIONER(S)	L & T Infrastructure Finance Company Ltd
NAME OF THE RESPONDENT(S)	ICOMM Tele Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

**IA No.701/2019**

Learned counsel for Canara Bank appeared.

Learned counsel R2/Corporate Debtor appeared.

Learned counsel for BSNL appeared.

We direct BSNL to file its reply within a week by giving copy to the other side or else the matter shall be proceeded without reply.

Matter stands adjourned to 30.04.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL